

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 5758
TO BE ANSWERED ON 03 APRIL 2018

MASS RAPID TRANSIT SYSTEM

No. 5758 SHRI M. CHANDRAKASI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the modalities worked out for the proposed take-over of Chennai Mass Rapid Transit System (MRTS) by the Chennai Metro Corporation; and
- (b) the steps being taken by the Government for merger and integration of MRTS and Chennai Metro and commencing improved services on these routes along with the timeline in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a) to (b) Ministry of Railways had accorded concurrence to the proposal of Government of Tamil Nadu for taking up a study on merger of Chennai Mass Rapid Transit System (MRTS) with Chennai Metro Rail. Chennai Metro Rail Limited has informed that the draft report of the study has been submitted to Government of Tamil Nadu.
